

SCHEDULE

Sl No. (1)	Designation (2)	Headquarters (3)	Income-tax Authorities (4)
1	Principal Chief Commissioner of Income-tax, Andhra Pradesh	Hyderabad	Commissioner of Income-tax (Appeals), Hyderabad- 1 to 12

1	2	3	4
			Commissioner of Income-tax (Appeals), Kurnool Commissioner of Income-tax (Appeals), Guntur- 1 and 2 Commissioner of Income-tax (Appeals), Tirupati Commissioner of Income-tax (Appeals), Vijayawada Commissioner of Income-tax (Appeals), Rajahmundry Commissioner of Income-tax (Appeals), Visakhapatnam-1 to 3
2	Principal Chief Commissioner of Income-tax, Bihar and Jharkhand	Patna	Commissioner of Income-tax (Appeals), Patna- 1 to 3 Commissioner of Income-tax (Appeals), Muzzafarpur Commissioner of Income-tax (Appeals), Bhagalpur Commissioner of Income-tax (Appeals), Ranchi Commissioner of Income-tax (Appeals), Dhanbad Commissioner of Income-tax (Appeals), Jamshedpur Commissioner of Income-tax (Appeals), Hazaribagh

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3	Principal Chief Commissioner of Income-tax, Delhi	Delhi	Commissioner of Income-tax (Appeals), Delhi- 1 to 44
4	Principal Chief Commissioner of Income-tax, Gujarat	Ahmedabad	Commissioner of Income-tax (Appeals), Ahmedabad- 1 to 13 Commissioner of Income-tax (Appeals), Gandhinagar Commissioner of Income-tax (Appeals), Vadodara- 1 to 5 Commissioner of Income-tax (Appeals), Surat- 1 to 4 Commissioner of Income-tax (Appeals), Valsad Commissioner of Income-tax (Appeals), Rajkot- 1 to 3 Commissioner of Income-tax (Appeals), Jamnagar
5	Principal Chief Commissioner of Income-tax, Karnataka and Goa	Bengaluru	Commissioner of Income-tax (Appeals), Bengaluru- 1 to 14 Commissioner of Income-tax (Appeals), Mysore Commissioner of Income-tax (Appeals), Davanagere Commissioner of Income-tax (Appeals), Gulbarga Commissioner of Income-tax (Appeals), Panaji- 1 and 2 Commissioner of Income-tax (Appeals), Belgaum Commissioner of Income-tax (Appeals), Mangalore Commissioner of Income-tax (Appeals), Hubli

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6	Principal Chief Commissioner of Income-tax, Kerala	Kochi	Commissioner of Income-tax (Appeals), Kochi- 1 to 4 Commissioner of Income-tax (Appeals), Thrissur Commissioner of Income-tax (Appeals), Thiruvananthapuram Commissioner of Income-tax (Appeals), Kottayam Commissioner of Income-tax (Appeals), Kozhikode
7	Principal Chief Commissioner of Income-tax, Madhya Pradesh and Chhattisgarh	Bhopal	Commissioner of Income-tax (Appeals), Bhopal- 1 to 3 Commissioner of Income-tax (Appeals), Indore- 1 to 3 Commissioner of Income-tax (Appeals), Gwalior Commissioner of Income-tax (Appeals), Jabalpur- 1 and 2 Commissioner of Income-tax (Appeals), Ujjain Commissioner of Income-tax (Appeals), Raipur- 1 and 2 Commissioner of Income-tax (Appeals), Bilaspur
8	Principal Chief Commissioner of Income-tax, Mumbai	Mumbai	Commissioner of Income-tax (Appeals), Mumbai- 1 to 60
9	Principal Chief Commissioner of Income-tax, Nagpur	Nagpur	Commissioner of Income-tax (Appeals), Nagpur- 1 to 4
10	Principal Chief Commissioner of Income-tax , North East Region	Guwahati	Commissioner of Income-tax (Appeals), Guwahati- 1 and 2

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			Commissioner of Income-tax (Appeals), Jorhat Commissioner of Income-tax (Appeals), Shillong Commissioner of Income-tax (Appeals), Dibrugarh
11	Principal Chief Commissioner of Income-tax, North West Region	Chandigarh	Commissioner of Income-tax (Appeals), Chandigarh- 1 and 2 Commissioner of Income-tax (Appeals), Panchkula Commissioner of Income-tax (Appeals), Karnal Commissioner of Income-tax (Appeals), Faridabad Commissioner of Income-tax (Appeals), Gurgaon- 1 to 3 Commissioner of Income-tax (Appeals), Rohtak Commissioner of Income-tax (Appeals), Hisar Commissioner of Income-tax (Appeals), Ludhiana- 1 to 5 Commissioner of Income-tax (Appeals), Jalandhar- 1 and 2 Commissioner of Income-tax (Appeals), Patiala Commissioner of Income-tax (Appeals), Amritsar- 1 and 2

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			Commissioner of Income-tax (Appeals), Bhatinda Commissioner of Income-tax (Appeals), Jammu Commissioner of Income-tax (Appeals), Shimla Commissioner of Income-tax (Appeals), Palampur
12	Principal Chief Commissioner of Income-tax, Odisha	Bhubaneswar	Commissioner of Income-tax (Appeals), Bhubaneswar- 1 to 3 Commissioner of Income-tax (Appeals), Cuttack Commissioner of Income-tax (Appeals), Sambalpur
13	Principal Chief Commissioner of Income-tax, Pune	Pune	Commissioner of Income-tax (Appeals), Pune- 1 to 13 Commissioner of Income-tax (Appeals), Kolhapur- 1 and 2 Commissioner of Income-tax (Appeals), Thane- 1 to 3 Commissioner of Income-tax (Appeals), Nasik- 1 to 3 Commissioner of Income-tax (Appeals), Aurangabad- 1 and 2
14	Principal Chief Commissioner of Income-tax, Rajasthan	Jaipur	Commissioner of Income-tax (Appeals), Jaipur- 1 to 5 Commissioner of Income-tax (Appeals), Alwar Commissioner of Income-tax (Appeals), Udaipur- 1 and 2

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			Commissioner of Income-tax (Appeals), Ajmer Commissioner of Income-tax (Appeals), Kota Commissioner of Income-tax (Appeals), Jodhpur- 1 and 2 Commissioner of Income-tax (Appeals), Bikaner
15	Principal Chief Commissioner of Income-tax, Tamil Nadu	Chennai	Commissioner of Income-tax (Appeals), Chennai- 1 to 19 Commissioner of Income-tax (Appeals), Puducherry Commissioner of Income-tax (Appeals), Coimbatore- 1 to 3 Commissioner of Income-tax (Appeals), Madurai- 1 to 3 Commissioner of Income-tax (Appeals), Tiruchirappalli- 1 and 2 Commissioner of Income-tax (Appeals), Salem
16	Principal Chief Commissioner of Income-tax, Uttar Pradesh (East)	Lucknow	Commissioner of Income-tax (Appeal), Lucknow- 1 to 4 Commissioner of Income-tax (Appeal), Faizabad Commissioner of Income-tax (Appeal), Allahabad Commissioner of Income-tax (Appeal), Varanasi Commissioner of Income-tax (Appeal), Gorakhpur Commissioner of Income-tax (Appeal), Bareilly Commissioner of Income-tax

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			(Appeal), Moradabad Commissioner of Income-tax (Appeal), Haldwani
17	Principal Chief Commissioner of Income-tax, Uttar Pradesh (West) and Uttarakhand	Kanpur	Commissioner of Income-tax (Appeals), Kanpur- 1 to 4 Commissioner of Income-tax (Appeals), Agra- 1 and 2 Commissioner of Income-tax (Appeals), Ghaziabad Commissioner of Income-tax (Appeals), Noida- 1 and 2 Commissioner of Income-tax (Appeals), Meerut Commissioner of Income-tax (Appeals), Aligarh Commissioner of Income-tax (Appeals), Muzaffarnagar Commissioner of Income-tax (Appeals), Dehradun
18	Principal Chief Commissioner of Income-tax, West Bengal and Sikkim	Kolkata	Commissioner of Income-tax (Appeals), Kolkata- 1 to 25 Commissioner of Income-tax (Appeals), Siliguri Commissioner of Income-tax (Appeals), Jalpaiguri Commissioner of Income-tax (Appeals), Asansol Commissioner of Income-tax (Appeals), Durgapur Commissioner of Income-tax (Appeals), Burdwan